

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1366/2019  
IN  
PETITION NUMBER : CP/1408/2019  
NAME OF THE PETITIONER : Simpson & Company Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 66 of CA, 2013

**ORDER**

Counsel for the Applicant is represented by Learned Sr. Counsel Mr. P.H. Arvindh Pandian. Ld. Counsel Mr. Chandramouli Prabhakar for the Respondent is present. Ld. Counsel Mr. Kaushik Chatterjee, Mr. Karthik Seshadri and Mr. D. Peruman Saranyan (Objectors) are present.

Heard the parties. **Order Reserved.**

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs